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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + CS(COMM) 283/2023, I.A. 13153/2023 & I.A. 19086/2023

SUN PHARMA LABORATORIES LTD Plaintiff
Through: Mr. Sachin Gupta, Adv.

versus

FINECURE PHARMACEUTICALS LTD & ORS.

..... Defendants

Through: Ms. Tanvi Bhatnagar, Ms. Shilpi Sinha and Ms. Riya Sardana, Advs.

CORAM: HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER 05.12.2023

- 1. Owing to paucity of time, it is not possible to take up this matter today.
- **2.** Accordingly, re-notify on 11 March 2024 for disposal at the end of the Board.

C.HARI SHANKAR, J

DECEMBER 5, 2023

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Click here to check corrigendum, if any